

**Price of Woollen Yarns**

\*304. { Shri Rajendra Singh:  
Shri Ajit Singh Sarhadi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is proposed to control the price of woollen yarns; and

(b) if so, what measures are being taken to control the price of various finished woollen goods?

**The Minister of Commerce and (Shri Kanungo):** (a) and (b). The prices of worsted hosiery yarns and goods have been controlled. The Tariff Commission has been requested to examine the cost structure of the different products of the Woollen Industry. The question of controlling the prices of other products will be examined on receipt of the findings of the Tariff Commission.

**Wage Board for Iron and Steel Industry**

\*305. { Shri Indrajit Gupta:  
Shri Kunhan:  
Shri T. B. Vittal Rao:  
Shri S. M. Banerjee:  
Shri Bibhuti Mishra:  
Shrimati Ila Palchoudhuri:  
Shri Ajit Singh Sarhadi:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Wage Board for Iron and Steel Industry has been constituted;

(b) if so, its composition and terms of reference; and

(c) whether the Board will consider the question of interim relief and make recommendation thereon within a specified time-limit?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (c). The composition and terms of reference of

the Wage Board are under consideration.

**Hospital in 24-Parganas, West Bengal under Employees' State Insurance Scheme**

\*306. { Shri T. B. Vittal Rao:  
Shri Pangarkar:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 14 on the 15th February, 1961 and state:

(a) the reasons for the delay in the construction of the hospital in 24-Parganas, West Bengal, under the E.S.I. Scheme; and

(b) whether Government are aware of the fact that the workers are resisting the extension of the scheme due to lack of hospitalisation arrangements?

**The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra):** (a) It could not be taken up earlier due to delay in finalising the plans and estimates. The foundation stone has been already laid and construction is expected to start shortly.

(b) Yes.

**Medical Benefits to Families of Insured Workers**

\*307. { Shri Kunhan:  
Shri T. B. Vittal Rao:

Will the Minister of Labour and Employment be pleased to state the progress made up to the end of July, 1961 with regard to extension of medical benefits to the families of insured workers under Employees' State Insurance Corporation?

**The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra):** 5.9 lakh family units have been covered upto 31st July, 1961.